

वेतन : बुनकरों को उजरती दर के आधार पर भुगतान किया जाता है और उसकी सीमत प्राय 12 रुपये से 15 रुपये के बीच है। अन्य वर्गों के कार्यचारियों की मजदूरी दरें निम्नानुसार हैं :—

|            |        |  |
|------------|--------|--|
| जाबर       | 20     | रुपये प्रतिदिन                                 |
| शायर       | 19.50  | रुपये प्रतिदिन                                 |
| फिटर       | 12.50  | रुपये प्रतिदिन                                 |
| बढ़ई       | 10.00  | रुपये प्रतिदिन                                 |
| द्राघर     | 10.00  | रुपये प्रतिदिन                                 |
| रोचर       | 7.50   | रुपये प्रतिदिन                                 |
| फोल्डर     | 8.00   | रुपये प्रतिदिन                                 |
| बाइंडर     | 7.00   | रुपये प्रतिदिन                                 |
| चौकीदार    | 6.00   | रुपये प्रतिदिन                                 |
| पैकर       | 5.00   | रुपये प्रतिदिन                                 |
| मजदूर      | 5.00   | रुपये प्रतिदिन।                                |
| पर्यवेक्षक | 400.00 | रु० प्रति मास                                  |
| बिपिक      | 400.00 | रु० प्रति मास                                  |
| मेण्डन     |        | उजरती-दर -- प्रोसत प्राय<br>20 रुपये प्रति दिन |

बोनस : सूचित किया गया है कि इस कारखाने ने जनवरी, 1975 में उत्पादन करना प्रारम्भ किया था। कारखाने का लेखा वर्ष अक्टूबर से सितम्बर तक है। उसके लाभ और हानि की स्थिति इस प्रकार है :—

|              |             |       |
|--------------|-------------|-------|
| 1974-75 हानि | 36,557.96   | रुपये |
| 1975-76 हानि | 1,30,428.48 | रुपये |
| 1976-77 लाभ  | 60,491.00   | रुपये |

राज्य सरकार के कबनानुसार अध्यादेश 2 के साथ पठित बोनस सहाय अधिनियम की धारा 16 के अधीन, अभी इस कारखाने द्वारा बोनस देय नहीं है।

#### Single Price Policy—SAIL Units Flout Directions

602. SHRI C. K. CHANDRAPAN: Will the Minister of STEEL AND MINES be pleased to state:

(a) has Government's attentions been drawn to the news item appeared in the 'Financial Express' dated 8-8-78 under the heading "Single price for pig iron, SAIL Units Flout JPC directives"; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES

(SHRI KARIA MUNDA): (a) Yes, Sir.

(b) The decision to keep the margin between J.P.C. price and Stockyard price at Rs. 35/- was applicable to different categories of steel only and not pig iron. There was, therefore, no flouting of J.P.C. directive as reported.

#### Pending Passport Applications

603. SHRI AHMED M. PATEL:  
SHRI AMAR SINH V.  
RATHAWA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of pending passport applications as on 31st March, 1978 with regional passport office-wise; and

(b) the steps taken by Government to clear the arrears?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU):  
(a) A statement showing the number of passport applications pending as on 31st March, 1978, Regional Passport Office-wise, is laid on the table of the House.

(b) Government have sanctioned a total of 375 additional posts of clerks for the Regional Passport Offices with effect from February, 1978 for clearing the arrears. In addition, 23 posts of Passport Officers (Assistant Passport Officers, Public Relations Officers and Superintendents) have been created

during the period May 1977 to April, 1978 to cope with the arrears as well as the increasing work load of the Regional Passport Offices.

Passports in respect of a large number of these pending applications could not be issued because the applications were not complete and information or documents or photographs were lacking. The Regional Passport Offices have written to the Applicants again asking them to supply the requisite documents/information for want of which the applications are pending; the applicants have been informed that they should supply the documents within three weeks.

As a result of these measures, the effective arrears in the Regional Passport Offices have been progressively reduced and brought down to 1,75,892 as on June 30, 1978.

**Statement**

| Sl. No. | Office     | Number of applications pending as on 31st March, 1978 | Number of applications pending as on 30th June, 1978 |
|---------|------------|---|--|
| 1       | Ahmedabad  | 8,004   | 2,620  |
| 2       | Bombay     | 18,953  | 18,459   |
| 3       | Calcutta   | 9,449   | 11,234   |
| 4       | Chandigarh | 48,625  | 21,584   |
| 5       | Delhi      | 62,543  | 27,204   |
| 6       | Ernakulam  | 1,35,860  | 1,10,939   |
| 7       | Hyderabad  | 12,264  | 4,947  |
| 8       | Lucknow    | 30,534  | 25,146   |
| 9       | Madras     | 52,482  | 20,299   |
|         | TOTAL      | 3,78,714  | 2,42,432   |

\*Applications pending as on 30-6-78 . . . . . 2,42,432

Less Fresh applications received in June 1978 which are under processing . . . . . 66,540

NET EFFECTIVE ARREARS . . . . . 1,75,892

**Retirement Age of Scientists in ICMR**

604. SHRI GANGADHAR APPA BURANDE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the retirement age of medical scientists in the ICMR is 60 and is liable to be extended upto the age of 62 unlike in the Government of India; and